

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 2106/2019 in DFR No. 2396/2019 (IA 2106/2019 - For condonation of delay in filing the Appeal)	Lanco Amarkantak Power Limited VS Haryana Electricity Regulatory Commission & Ors.	2396/2019 Dated 26/11/2019	26/12/2019		06/01/2020 Registrar Court
2	IA 2035/2019 & IA 2036/2019 in DFR No. 2380/2019 (IA 2035/2019 - For condonation of delay in filing the Appeal & IA 2036/2019 - For waiver of court fee)	Tata Power Delhi Distribution Ltd. VS Central Electricity Regulatory Commission & Ors.	2380/2019 Dated 11/11/2019	26/12/2019		06/01/2020 Registrar Court
3	APL No. 445/2019	Powergrid Corporation of India Ltd. VS Central Electricity Regulatory Commission & Ors.	2379/2019 Dated 09/11/2019	24/12/2019		06/01/2020 Court - 2
4	APL No. 440/2019	Punjab State Power Corporation Limited, VS Everest Power Private Limited & Ors.	2350/2019 Dated 21/10/2019	20/12/2019		06/01/2020 Court - 1
5	APL No. 441/2019 & IA 2250/2019 & IA 2249/2019 (IA 2250/2019 - For interim relief & IA 2249/2019 - For exemption from filling certified copy of impugned order)	BSES Rajdhani Power Ltd. & Anr. VS Delhi Electricity Regulatory Commission & Ors.	2344/2019 Dated 18/10/2019	20/12/2019		06/01/2020 Court - 2